

Open Court

**Central Administrative Tribunal
Allahabad Bench
Circuit Sitting at Nainital**

This the 22nd day of August, 2019

**Hon'ble Ms. Ajanta Dayalan-AM
Hon'ble Mr. Rakesh Sagar Jain, JM**

Contempt Petition No. 56 of 2019

(Arising out of Original Application No. 6 of 2014)

Shri Rajesh Kumar S/o Shri Nathi Ram, aged about 44 years,
R/o Village Dharmuchak, P.O. Doiwala, Dehradun,
Uttarakhand

..... Applicant

By Adv: Shri Ram Prasad

Versus

1. Shri Sanjeev Kumar, General Manager, OPTO Electronics Factory, Raipur, Dehradun (Uttarakhand).
2. Kamlesh Kumar, Joint G.M. (admin), OPTO Electronics Factory, Raipur, Dehradun (Uttarakhand).

..... Respondents

By Adv: Shri T C Agarwal

O R D E R

Delivered by Hon'ble Ms. Ajanta Dayalan-A.M.

Shri Ram Prasad, learned counsel for the applicant and Shri T C Agarwal, learned counsel for the respondents are present.

2. Learned counsel for the respondents states that compliance of the order of this Tribunal has been made.
3. Learned counsel for the applicant confirms this submission of respondents counsel.

4. Accordingly, contempt petition is dismissed and notices issued stand discharged.

(Rakesh Sagar Jain)
Member-J

(Ajanta Dayalan)
Member-A

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